

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 8 of 2016 (SZ)

Applicant(s)

Respondent(s)

R. Ravimaran
Ennore, Chennai

1. Union of India,
rep. by its Secretary,
The Ministry of Environment, Forests
And Climate Change, New Delhi

2. Tamil Nadu Generation and
Distribution Corporation, rep. by its
Chairman cum Managing Director
Chennai

3. North Chennai Thermal Power
Station, rep by its Chief Engineer
Athipattu, Chennai

4. Kamarajar Port Ltd., rep. by its
Chairman cum Managing Director
Chennai

5. The Tamil Nadu Pollution Control
Board, rep. By its Member Secretary
Chennai

6..The District Environmental Engineer
Tamilnadu Pollution Control Board
Ambattur, Chennai

7 The Tamil Nadu Coastal Zone
Management Authority, rep. by its
Member Secretary, Chennai

8 The Public Works Department
Rep. by its Secretary
Fort St. George, Chennai

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

Mr. Yogeshwaran. A

Mr.G.M. Syed Nurullah Sheriff for R1
Mr.Abdul Saleem for R2, R3 & R8
Mr.M.T.Arunan for R4
Mrs.Yasmeen Ali for R5 and R6
M/s.E. Manoharan for R7 & R8

Application No. 152 of 2016 (SZ)

Applicant/s

Meenava Thanthai
K.R. Selvaraj Kumar
Meenavar Nala Sangam
Rep. by its President, M.R. Thiyagarajan
Royapuram, Chennai – 13

Respondents

1. The Chief Secretary
Govt. of Tamil Nadu
Secretariat, Chennai & others

Counsel appearing for appellant

Mr.K. Mageswaran

Counsel appearing for respondents

Respondent No.1 is deleted as per
Order dated 27th February, 2017
Respondent Nos.2 to R5 are deleted
as per order dated 8th November, 2016

Mr.E.Manoharan for R1, R2, R4,&R9
M/s.H.Yasmeen Ali for R3
Respondent No.11 is deleted as per
Order dated 20.03.2017
M/s.King & Partridge for R6
Mr.M.T.Arunan for R7
M/s.R.Thirunavukarasu &
& M.Swarnalatha for R8

Application No. 198 of 2016 (SZ)

Applicant (s)

Meenava Thanthai
K.R. Selvaraj Kumar
Meenavar Nala Sangam
Rep. by its President
M.R. Thiyagarajan, Royapuram, Chennai

Respondents

1. The State of Tamil Nadu, rep.
by its Chief Secretary to Govt.
Secretariat, Fort St.George,
Chennai & others

Counsel appearing for appellant

For Mr.K.Mageshwaran

Counsel appearing for respondents

M/s.E.Manoharan for R2 to R6
M/s.S.Azhagam Perumal for R8 & R10

Note of the Registry	Orders of the Tribunal
Item No. 5 to 7	Date: 15 th November, 2017 One among the Experts of the Expert Committee constituted as per our order dated 04.08.2017, filed a report today to the effect that

a detailed report will be submitted after the complete analysis is ready.

Let the report be filed within 3 weeks.

List the matters on 14.12.2017.

....., JM
(Justice M.S.Nambiar)

....., EM
(Shri P.S. Rao)

